

11/11/92
Judgment (despatched
to Applicant/Respondent (s))
30/11/92

30/11/92

R.P. No. 178/92 for
order by circulation

File
15/10

R.P. No 178/92

O.A. No. 751/92

Date:
19-10-1992

Mr. V.S. Masuarkar for Review

Petitioner (Original respondent)

Mr. D.V. Gangal Review respondent

(Original applicant)

Let notice be issued to the

original applicant under RP

A.D.

Adjourned to 21-12-1992

(M.Y. PRIOLKAR)
M(A)

(S.K. DHANON)
VC

Notice is issued
to applicant on
23.10.92
me

Notice dt. 23/10/1992
Served on Applnt./Resp.
on ... dt. 18/11/92

188
18/11/1992

Recd reply to RP 178/92
from applicant on 18/11/92

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18/11/92